

**THE HON'BLE SRI JUSTICE L.NARASIMHA REDDY
AND
THE HON'BLE SRI JUSTICE CHALLA KODANDA RAM**

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WRIT APPEAL No.2108 OF 2005
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JUDGMENT: *(Per Hon'ble Sri Justice L. Narasimha Reddy)*

Sri A. Chandraiah Naidu, learned counsel for the appellant, submits that the subject matter of the Writ Appeal has become infructuous.

Recording the said submission, the Writ Appeal is dismissed as infructuous. There shall be no order as to costs.

The miscellaneous petition filed in the Writ Appeal shall stand disposed of.

L. NARASIMHA REDDY, J.

CHALLA KODANDA RAM, J.

08.08.2014

KH/ v v